

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

37.

CP/38(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES: Prima Bay Private Limited

SECTION: 66 (1) OF THE OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Devanshi Sethi i/b Hemant Sethi & Co., Ld. Counsel for the Petitioner present.
2. Heard. **Reserved for Orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)